

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-1434
ANSWERED ON- 02/08/2024

INITIATIVES AND STUDIES ON POLLUTION CONTROL IN DYEING FACTORIES

1434. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is considering the establishment of Common Effluent Treatment Plants (CETPs) to treat the waste discharged by dyeing factories in the country, especially in western region of Tamil Nadu, if so, the details thereof;
- (b) whether Government has conducted any study on the impact of waste discharged by the dyeing factories, if so, the details thereof;
- (c) if not, whether Government plans to conduct any studies on the same; and
- (d) the measures taken by Government to address the land and water pollution by large and small industries located in textiles processing sector?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (d): In order to facilitate the Indian textile industry to become globally competitive using environmentally friendly processing standards and technology, and to address the land and water pollution by large and small industries located in the textile processing sector, the Ministry is implementing Integrated Processing Development Scheme (IPDS) to support new Common Effluent Treatment Plants (CETP)/ upgradation of CETPs in existing processing clusters as well as new processing parks. Under IPDS, 6 projects are currently under implementation.

Apart from this, the Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with world class infrastructure including plug and play facility, CETP etc. with an outlay of Rs. 4,445 crores for a period of seven years upto 2027-28. The Government has finalized 7 sites including one in Tamil Nadu (Virudhnagar) for setting up PM MITRA Parks.

Further, as per Central Pollution Control Board, there are 36 CETPs in Tamil Nadu of which 19 CETPs have been established for Textile Sector.

Ministry of Environment & Forest and Climate Change (MoEF & CC), had constituted a committee including members from IRO (Integrated Regional Office), Chennai, Central Pollution Control Board (CPCB), Tamil Nadu Pollution Control Board (TNPCB) etc. to carry out inspection of dyeing Units in Namakkal, Karur, Erode and Tirupur districts of Tamil Nadu. Joint Inspections were carried out from June 2022 to August 2022 in 44 industrial units.

The State Pollution Control Boards / Pollution Control Committees are regularly monitoring the textile / dyeing industries to ensure proper operation of the Effluent Treatment Plants. The SPCB/ PCC also stipulated certain conditions in the consent order with regard to treatment of wastewater generated from the industries with standards.
